

Right and review of proposed 'National Housing Policy', etc.

12.07 1/2 hrs.

LOK PAL BILL

[English]

Extension of time for presentation of
report of Joint Committee

SHRI SOMNATH RATH (Aska): I beg to move the following:

"That this House do further extend upto the last day of the Winter Session, 1988, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

MR. SPEAKER: The question is:

"That this House do further extend upto the last date of the Winter Session, 1988, the time for presentation of the Report of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and for matters connected therewith."

The motion was adopted

12.08 hrs.

COMMITTEE OF PRIVILEGES—CONTD.

Second Report

[English]

SHRI JAGAN NATH KAUSHAL (Chandigarh): I beg to move the following:

"That this House do agree with the Second Report of the Committee of Privileges laid on the Table of the House on 1st September 1988.

MR. SPEAKER: The question is:

"That this House do agree with the Second Report of the Committee of privileges laid on the Table of the House on 1st September, 1988."

The motion was adopted.

12.08 1/2 hrs.

STATE OF ARUNACHAL PRADESH
(AMENDMENT) BILL

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SONTOSH MOHAN DEV): I beg to move for leave to introduce a Bill further to amend the State of Arunachal Pradesh Act, 1986.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the State of Arunachal Pradesh Act. 1986."

The motion was adopted

MR. SPEAKER: The Minister may introduce the Bill.

SHRI SONTOSH MOHAN DEV: Sir, I introduce the Bill.

SHRI P.K. THUNGON (Arunachal West): Sir, this Bill is about the State of Arunachal Pradesh. If it is to be discussed today, it will be a long session today. So, the time of the House today may be extended so that the Bill may be passed.